

**Office of the District Judge,
Uttar Dinajpur at Raiganj
English Department.**

Ref : Letter No.683-G dated 24.02.2022 of the Hon'ble High Court.

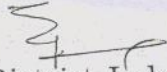
Memo No. **485 (25)** /G

Dated : **02.03.2022**

Copy forwarded for information and taking necessary action to:-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur
- 15-16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D
- 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 21-22) The Civil Judge, Jr. Division, Raiganj/Islampur
- 23-24) The Judge-in-charge of Nezarat, Civil Courts, Raiganj/Islampur with a request to cause display of the enclosed Brief Notification of the High Court at Kerala.
- 25) The System Officer, eCourts Project, Uttar Dinajpur at Raiganj with a direction to upload the enclosed Brief Notification of the High Court at Kerala on the Official Website of Uttar Dinajpur Judgeship.

Encl: As stated above in the reference.


District Judge,
Uttar Dinajpur at Raiganj.

Memo No. **486 (4)** /G

Dated : **02.03.2022**

Copy forwarded for information and taking necessary action to:-

- 1-2-3-4) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur.

They are requested to inform the members of their respective Bar Association.

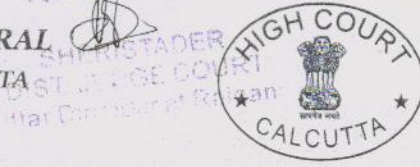
Encl: As stated above in the reference.

Sd/-
District Judge,
Uttar Dinajpur at Raiganj.

ASS
ASG
REGISTRAR GENERAL
HIGH COURT, CALCUTTA

Received on 12/02/2022

BY SPECIAL MESSENGER/ SPEED POST (as applicable)



3, Esplanade Row West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7835
Mobile : 98308 91262

No. 683 - G.

Dated, Calcutta, the 24.02.2022.

- To:
1. The District & Sessions Judge, Andaman & Nicobar Islands at Port Blair;
 2. The District & Sessions Judge, Bankura;
 3. The District & Sessions Judge, Birbhum;
 4. The District & Sessions Judge, Purba Burdwan;
 5. The District & Sessions Judge, Paschim Burdwan;
 6. The District & Sessions Judge, Howrah;
 7. The District & Sessions Judge, Hooghly;
 8. The District & Sessions Judge, North 24 Parganas;
 9. The District & Sessions Judge, South 24 Parganas;
 10. The District & Sessions Judge, Murshidabad;
 11. The District & Sessions Judge, Malda;
 12. The District & Sessions Judge, Purulia;
 13. The District & Sessions Judge, Nadia;
 14. The District & Sessions Judge, Purba Medinipur;
 15. The District & Sessions Judge, Paschim Medinipur;
 16. The District & Sessions Judge, Darjeeling;
 17. The District & Sessions Judge, Cooch Behar;
 18. The District & Sessions Judge, Jalpaiguri;
 19. The District & Sessions Judge, Uttar Dinajpur;
 20. The District & Sessions Judge, Dakshin Dinajpur;
 21. The District & Sessions Judge, Kalimpong;
 22. The District & Sessions Judge, Jhargram;
 23. The Chief Judge, City Civil Court, Calcutta;
 24. The Chief Judge, City Sessions Court, Calcutta;
 25. The Chief Judge, Presidency Small Causes Court, Calcutta.

Subject: Kerala Judicial Service Examination, 2022-Direct recruitment of Munsiff-Magistrate.

Sir,

I am to forward herewith a copy of the BRIEF NOTIFICATION No. 80988/2021 dated 02.02.2022, received from the Registrar General, The High Court of Kerala, regarding Kerala Judicial Service Examination, 2022-Direct recruitment of Munsiff-Magistrate, with a request for wide circulation of the same within your Judgeship.

Encl: As stated;

Yours faithfully,

Seen and circulate.

DISTRICT JUDGE
Uttar Dinajpur at Rajshahi

(Ananya Bandyopadhyay)
Registrar General.



THE HIGH COURT OF KERALA

Website : www.hckrecruitment.nic.in
e-mail : recruitment.hckerala@nic.in

Phone: 0484-2562235
Fax :0484-2391720
Kochi : 682 031
Dated – 02.02.2022

No. REC4 - 80988/2021

BRIEF NOTIFICATION

Online applications are invited from qualified candidates for appointment to the post of Munsiff-Magistrate (**Scale of pay** : 27700 – 44770) in the Kerala Judicial Service against NCA and Regular vacancies as detailed below. Online applications can be submitted from 03.02.2022 onwards. No other means/modes of application will be accepted.

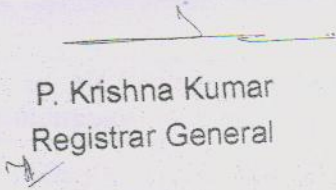
Sl. No.	Recruitment Number	No. of vacancies	Eligible categories
1	1/2022	1 (NCA)	Nadars included in SIUC – 1
2	2/2022	7 (NCA)	Scheduled Tribes – 5 [Candidates belonging to Scheduled Tribes/ Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment] Scheduled Castes Converts to Christianity – 1 Hindu Nadars – 1
3	3/2022	42 Regular vacancies	All Categories

(P.T.O.)

Important dates with regard to submission of online applications :

Date of commencement of Step-I & Step-II processes and remittance of application fee through online mode	03.02.2022
The date of closure of Step-I process	23.02.2022
Date of closure of Step-II process, last date for remittance of application fee through online mode and downloading of chalan for offline payment	03.03.2022
Date of commencement of remittance of application fee through offline mode (*Those candidates who wish to pay the application fee through offline mode should download the challan on or before the last date fixed for closure of Step II process (ie; 03.03.2022)	07.03.2022
The last date for remittance of application fee through offline mode	15.03.2022

For detailed notification, visit www.hckrecruitment.nic.in


P. Krishna Kumar
Registrar General